

**Misuse of incentives given to exporters of handloom**

3243. SHRI C. SAMBU : Will the Minister of TEXTILES be pleased to state :

(a) whether Government are aware that the incentives given to the exporters of Handloom textiles are not reaching the weavers/master weavers at the production level;

(b) whether it is a fact that incentives are grabbed by the middlemen indulging in export of handloom textiles; and

(c) if so, the remedial measures taken to redress the grievances of the Handloom weavers and master weavers ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Export incentives such as Cash Compensatory Support, Draw Backs, etc. are given to the exporters for meeting the incidence of taxes and other disadvantages.

(b) and (c). Do not arise.

**Bank credit to minorities**

3244. SHRI G. M. BANATWALLA : Will the Minister of FINANCE be pleased to state :

(a) whether any instructions have been issued to banks to monitor flow of credit to minorities with a view to encouraging the said flow;

(b) if so, when these instructions were issued and the details thereof; and

(c) the minorities which are covered by these instructions ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Government of India issued instructions to all the public sector banks in July, 1983 to monitor the assistance flowing to minority communities under various development programmes including the 20-Point Programme. The

Reserve Bank of India has issued the following instructions to banks on 24.7.1986 for monitoring flow of credit to minority communities :

(i) A special cell should be set up in each bank for this purpose.

(ii) Steps taken to facilitate the flow of credit to the minority communities and the progress made should be reviewed regularly at the meetings of the District Consultative Committee and the State Level Banker's Committee.

(iii) There should be good publicity about various anti-poverty programmes of the Government wherever there is large concentration of minority communities and particularly in identified 40 Districts as having such concentration.

(iv) The Lead Bank in each of these 40 Districts should have an officer who shall exclusively look after the problems regarding the credit flow to minority communities. It shall be his responsibility to publicise among the minority communities the various programmes of bank credit and also to prepare suitable schemes for their benefit in collaboration with Branch Managers.

(c) In continuation of Government of India's instructions dated 19.7.1983, the banks were advised vide circular dated 18th January, 1984 that Muslims, Christians, Neo-Buddhists, Sikhs and Zorostrians should be included under the definition of minority communities.

**Collection of taxes from Tea Companies**

3245. SHRI M. R. SAIKIA : Will the Minister of FINANCE be pleased to state :

(a) the number of Head Offices of Tea Companies of Tea Gardens in Assam located in Assam and how many are outside Assam; and

(b) the amount of income Tax other than Corporate Tax collected from or assessed on those Companies including taxes on salaries of persons employed in those Head Offices and out of this revenue how much accrues to Assam and how much to States other than Assam ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The number of Tea Companies having tea gardens and Head Offices located in Assam is 146. The number of such tea companies with Head Offices located outside Assam is 104.

(b) The amount of income-tax other than Corporate tax collected or assessed on these companies including taxes on salaries of persons employed in those Head Offices is Rs. 29,17,000. The figures of revenue are not maintained separately for the State of Assam and other States as there is a common divisible pool.

**Undercutting of export price of tea  
by Lipton**

3246. DR. G. VIJAYA RAMA RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in 'Economic Times' of 10 July 1986 regarding undercutting by Lipton in tea export to Iran which has resulted in a foreign exchange loss of Rs. 10 crores;

(b) if so, the facts of the case;

(c) the corrective steps taken/proposed to be taken in this matter; and

(d) whether the country has suffered similar losses due to undercutting by any other private multi-national company/Indian companies for any other export items ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) to (c). At the invitation of Tea Board a delegation from Iran

visited India during June-July 1986. During their visit the delegation met various exporters and held direct negotiations with them for purchase of bulk and package tea.

Under the provisions of Tea (Regulation of Export Licensing) Order 1984 contracts for export of bulk tea are required to be registered with Tea Board within 11 days from date of such contracts. For packet fees exporters are required to obtain shipment licences from the Tea Board. No request has so far been received from Lipton India Ltd. for registration of contracts under the provisions of Tea (Regulation of Export Licensing) Order, 1984 or for shipment licences for export of packet tea. There is no Minimum Export Prices for Export of Tea.

(d) Does not arise.

**Production and export of coffee**

3247. SHRI MANIK REDDY : Will the Minister of COMMERCE be pleased to state :

(a) the figures of production of coffee during 1984-85 and 1985-86;

(b) the reasons for lower production of coffee during 1985-86 as reported in the 'Economic Times' dated 10 July, 1986;

(c) the export earnings from coffee for the past three years, year-wise with quantities exported;

(d) whether productivity of coffee has increased due to R and D efforts; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) The production of coffee during 1984-85 and 1985-86 seasons is as under :

Seasons (July-June)	Production in tonnes
1984-85*	195800
1985-86*	120000 *Provisional.